

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 242 of 2020

In the matter of:

Abhishek Jain

....Appellant

Vs.

Puerto Life Science Pvt. Ltd. & Ors.

....Respondents

Present

For Appellant: Mr. Virender Ganda, Sr. Advocate along with Mr. Vishal Ganda & Mr. Anand Singh Sengar.

For Respondents: Mr. Saurabh Kalia, Mr. Divendra Singh, Mr. Mohit Chaurasia, Mr. Gaurav Jaggi & Ms. Priyanka Aggarwal (CS), For R-1 to 6.

ORDER
(Virtual Mode)

12.02.2021: Heard Learned Counsels for the parties at length. Arguments concluded. Let the Parties may file brief Written Submissions not more than three pages within a week along with the relevant citations.

‘Reserved for Orders’.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

Sim/Kam